

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 05<sup>th</sup> day of July 2023 at 10.30 a.m**  
**(PHYSICAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla,  
Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606/2023 IA No. 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	
2	Comp App (AT) (CH) (Ins) No. 190/2023 For Stay IA No. 610/2023 For Exemption IA No. 611/2023	Earthin Projects Ltd. Vs Indu Projects Limited & Anr	Mr. Kumar Anurag Singh	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 280/2021	M/s Winled (HK) Cables & Wire Products Co. Ltd. Vs M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Mr. M Ajay Kumar
4	Comp App (AT) (CH) (Ins) No. 419/2022	Indo Shell Mould Ltd. Vs ISPT India Pvt Ltd	M/s Ramani & Shankar Advocates	Mr. ML Ganesh

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	M/s NVS & Associates For Caveator

6	Comp App (AT) (CH) (Ins) No 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 8 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana- R1 M/s J Sagar Associates- R3 Mr. VV Sivakumar- R5, R6
7	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. Sukumar Nainan Oommen R1, R4, R5 R6 Mr. Sherry Samuel Oommen R2 & R7
8	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4
9	Comp App (AT) (CH) (Ins) No. 141/2023 For Exemption IA No. 469/2023	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Shahrukh Ahmad	Ms. Madhupreetha Elango
10	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr P Obul Reddy & 4 Ors Vs M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
11	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT)No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10

13	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela  <b>WITH</b>	M/s King Stubb & Kasiva	
14	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela  <b>WITH</b>	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 -R10
15	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela  <b>WITH</b>	Mr. Naman Jhabakh	M/s King Stubb & Kasiva- R6, R8-R10 Mr. Praveenkumar- R12
16	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt M. Leela  <b>WITH</b>	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9
17	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan  <b>WITH</b>	Mr. Naman Jhabakh	
18	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	T.R.Mills Pvt VS Smt M. Leela	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
19	Comp App (AT) (CH) (Ins) No. 326/2021 For Stay IA No. 676/2021 For Directions IA No. 39/2023	V Venkata Sivakumar Vs Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath- R1
20	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Condone Delay IA No. 14/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan

21	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609 & 901/2022 For Stay IA No. 608/2022 Additional docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mysamy & Associates- R2
22	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T. Shanmugam
23	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
24	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr  <b>WITH</b>	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
25	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
26	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia R6
27	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. Aravind Rajagopal	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2

28	Comp App (AT) (CH) (Ins) No. 184/2023 For Directions IA No. 587/2023 For Exemption IA No. 588/2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr.	Mr. Devashish Chauhan	Mr. S Patrick- R2
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**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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## **NOTICE**

Kindly take the notice that by order of Hon'ble Chairperson the Reference (CH) No. 01 of 2023 will be listed before Three-Member Bench consisting of Hon'ble Chairperson, Justice Rakesh Kumar, Hon'ble Member Judicial and Shri Barun Mitra, Hon'ble Member Technical on 10.07.2023 at 10:30 AM in the Court of Chairperson for answering the following questions:

- I. Whether in Appeal filed under Section 61 of the I&B Code, by a third party who was not party to the proceedings before the Adjudicating Authority, an application seeking leave to prefer the appeal is necessary to be filed and decided before entertaining the Appeal?
  
- II. Whether the Two-member Bench judgment of Chennai Bench dated 24.05.2023 in Company Appeal (AT) (CH) (INS.) No. 130 of 2023 in I.A. Nos. 439, 440 & 441/2023, Trimex Industries Pvt. Ltd. vs. Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. holding that there is no requirement for filing an application for leave to appeal lays down correct law?

**By Order of the Hon'ble Chairperson  
Principal Bench, NCLAT, New Delhi**

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For Assistance.

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